

Since the announcement of the programme in July 1975, 14 major and 49 medium irrigation schemes with an irrigation potential of 1.24 million ha. have been approved/cleared upto 31st May, 1976 for execution. Implementation of these schemes would, however, depend upon the availability of resources with the State Governments.

मध्य प्रदेश में भूमिगत जल

1184. श्री गंगा चरण होजित : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) सिंचाई प्रयोजनों के लिये मध्य प्रदेश में कुल कितने भूमिगत जलसंसाधन उपलब्ध हैं ;

(ख) इस में से अनुमानतः कितने जल का उपयोग कर लिया गया है ; और

(ग) इस राज्य में वर्ष 1976-77 में सिंचाई प्रयोजनों के लिये भूमिगत जल का उपयोग करने की क्या योजना है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री शाह नवाज खां): (क) अनुन्तित अनुमान के अनुसार मध्य प्रदेश में सिंचाई के लिये उपलब्ध भूमिगत जल संसाधन लगभग 30 अरब घन मीटर हैं ।

(ख) वर्ष 1973-74 के अन्त में लगभग 5 अरब घनमीटर भूमिगत जल की मात्रा का उपयोग किए जाने का अनुमान है ।

(ग) 1976-77 के दौरान निम्न-लिखित भूमिगत जल योजनाएं क्रियान्वित किए जाने का प्रस्ताव है ।

(1) नये खोदे जाने वाले कुओं की संख्या	50,000
(2) विद्युत पम्पों की संख्या	20,000
(3) डीजल पम्पों की संख्या	8,000
(4) रहटों की संख्या	5,000
(5) बोरिंग के कुओं की संख्या	100
(6) गहरें किए गए कुओं की संख्या	6,300
(7) उथले नल-कुओं की संख्या	1,000

Allotment of Ready Built Houses by D.D.A. to Grouping Societies in Delhi

1185. SHRI P. M. MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether some of the grouping societies registered in the D.D.A. for allotment of land for building houses in Delhi have requested for allotment of ready built houses; and

(b) if so, whether the Government are considering to allot the houses to such societies instead of land?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) Yes, Sir.

(b) No, Sir.

Soil and Water Management Project of Kerala

1186. SHRI C. JANARDHANAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a pilot project for soil and water management in the Avacut of Kuffiyadi and Murattupazha Irrigation Projects has been submitted by the Kerala State Government

to the Union Government for its approval as a Centrally sponsored Scheme;

(b) whether the Centre has been reminded for its early approval as the Scheme is proposed to be implemented from the year 1976-77 onwards; and

(c) if so, Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes.

(b) Yes.

(c) One pilot project for water management is already sanctioned in the Command of Nayyar Project in Kerala and is under implementation. During the Fifth Plan period, new pilot projects are being considered in command areas of Irrigation Projects which have been included in the Central Sector Programme for integrated development. As Kuttiyadi and Murattupazha projects are not included under the Central Sector Command Area Development Programme, sanction of the pilot projects could not be considered.

Housing Schemes assisted by Central Government during 1975-76

1187. SHRIMATI BHARGAVI TH-ANKAPPAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the particulars, State-wise of housing schemes directly undertaken or assisted by the Central Government during the year 1975-76;

(b) funds allotted for the purpose; and

(c) State-wise break-up of (i) urban schemes, (ii) rural schemes and (iii) people living in slums in different Urban areas?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAM-AIAH): (a) The only housing scheme, which is in the Central Sector, is the Subsidised Housing Scheme for Plantation Workers. This Scheme is implemented in the States of Assam, Tripura, West Bengal, Karnataka, Kerala and Tamil Nadu.

(b) A sum of Rs. 80.00 lakhs was released to the concerned State Governments for the implementation of the Scheme during the year 1975-76 as under:—

		(Rs. in lakhs)
(i)	Assam	18.00
(ii)	Tripura	0.50
(iii)	West Bengal	43.40
(iv)	Karnataka	Nil
(v)	Kerala	14.00
(vi)	Tamil Nadu	4.10
Total		80.00

(c) Besides the above mentioned Central Sector Scheme, the following social housing schemes introduced by the Ministry of Works and Housing are in the State Sector and are implemented by the State Governments:—

- (i) Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of the Community;
- (ii) Low Income Group Housing Scheme;
- (iii) Middle Income Group Housing Scheme;
- (iv) Slum Clearance/Improvement Scheme;
- (v) Rental Housing Scheme for State Government Employees;